

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/158(CHE)/2023

NAME OF THE PETITIONER : D.Srinivasan & 12 Others

NAME OF THE RESPONDENT(S) : SPEL Semiconductor Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Ms. E. Santhanalakshmi for the Petitioner. Ld. Counsel Mr. Kumarpal Chopra for the Respondent.

Rejoinder filed on 18.03.2024.

Ld. Counsel for the Respondent states that they will send a schedule of payments to all the employees except for 2 employees by today evening.

Ld. Counsel for the Petitioners states that Petitioners are not ready for settlement and the debt amount has been accepted by the Respondent.

Pleadings are complete.

List the Petition on **18.06.2024** for hearing.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk